

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2283
ANSWERED ON:23.11.2010
INTEGRATION OF TOLL PLAZAS
Reddy Shri Magunta Srinivasulu

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NHAs toll plaza integration plan has run into clause hurdle in some States like Andhra Pradesh;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken to link all plazas to the central server at the NHAI headquarters in Delhi?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a): No, Sir.

(b): Does not arise.

(c): Ministry of Road Transport & Highways (M/o RT&H) constituted an Expert Committee under the Chairmanship of Shri Nanadan Nilekani, Chairman, UIDAI (Unique identification Authority of India) to recommend the most suitable unified Electronic Toll Collection (ETC) technology for implementation throughout India. The Committee in its Report submitted on 02-07-2010 recommended adoption of Radio Frequency Identification (RFID) technology complying to EPC: Gen-2 and ISO 18000-6C Standards for Electronic Toll Collection on National Highways in India. By introduction of Electronic Toll Collection (ETC), the road user can travel seamlessly without stopping at the Toll Plazas and all the plazas will be connected to a Central Toll Clearing House (CTCH).